## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No.62/2259/2020



This the **22<sup>nd</sup>** day of **July**, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

1. Asif Iqbal Lone, Aged about 37 years S/o Mohammad Iqbal Lone, S/o Mohammad Iqbal Lone R/o Gandarpora Soura, Srinagar Kashmir.
Applicant
(Advocate:- Mr. Z.A. Shah - Not Present)
<u>Versus</u>
1. State of J&K through Commissioner/Secretary to Govt. Finance Department at Civil Secretariat & Ors.
Respondents
(Advocate: Mr)
ORDER [ORAL]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)
Despite sending the link to the learned counsel for the applicant for joining the
video conference, he has not joined the conference today.
2. On the previous dates i.e. 02.07.2021 & 13.07.2021 nobody had joined the video
conference on behalf of the applicant and today also none appears for the applicant. It
seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is
dismissed due to non appearance of the applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

<u>Sushil</u>